

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR**

**HI TECH FERROUS & NON FERROUS INDIA PRIVATE LIMITED OPERATING  
IN METAL INDUSTRY (PROCESSING OF CHQ WIRES) AT BAWAL, HARYANA  
AND MURAD NAGAR, GHAZIABAD**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS							
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	HI TECH FERROUS & NON FERROUS INDIA PRIVATE LIMITED CIN: U28112UP2009PTC037895 PAN: AACCH2609D						
2.	Address of the registered office	106, Chander Puri Ghaziabad-20100, Uttar Pradesh						
3.	URL of website	<a href="https://hitechwires.com/">https://hitechwires.com/</a>						
4.	Details of place where majority of fixed assets are located	The Corporate Debtor has two factories at 1. Bawal, Haryana and 2. Murad Nagar, Ghaziabad						
5.	Installed capacity of main products/ services	Not known as the suspended management has not yet provided the records to the RP.						
6.	Quantity and value of main products/ services sold in last financial year	Not known as the suspended management has not yet provided the records to the RP.						
7.	Number of employees/ workmen	NIL (Except those hired by RP for CIRP)						
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Last available Balance Sheet as per ROC is for the FY 2021-22. Further details have not been provided by the suspended management.						
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<table border="1"> <thead> <tr> <th>Parameters</th> <th>Eligibility</th> </tr> </thead> <tbody> <tr> <td>Refundable Earnest Money Deposit (non-interest bearing) along with Resolution Plan</td> <td>Rs. 2,00,000 (Through Demand Draft) along with Expression of Interest Rs. 50,00,000 (Through Demand Draft) along with Resolution Plan</td> </tr> <tr> <td>Tangible Net Worth</td> <td>Rs. 3,00,00,000</td> </tr> </tbody> </table>	Parameters	Eligibility	Refundable Earnest Money Deposit (non-interest bearing) along with Resolution Plan	Rs. 2,00,000 (Through Demand Draft) along with Expression of Interest Rs. 50,00,000 (Through Demand Draft) along with Resolution Plan	Tangible Net Worth	Rs. 3,00,00,000
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Tangible Net Worth	Rs. 3,00,00,000							
10.	Last date for receipt of expression of interest	21.01.2025						
11.	Date of issue of provisional list of prospective resolution applicants	31.01.2025						
12.	Last date for submission of objections to provisional list	05.02.2025						

*D. K. Sharma*

13.	Date of issue of final list of prospective resolution applicants	15.02.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20.02.2025
15.	Last date for submission of resolution plans	22.03.2025
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp-hitech@efficaxindia.com">cirp-hitech@efficaxindia.com</a> Note: Communication to any other email ID shall not be entertained.

**RAKESH KUMAR JINDAL**

**RESOLUTION PROFESSIONAL**

For M/s Hi-Tech Ferrous & Non Ferrous India Private Limited.

IBBI/IPA-002/IP-N01148/2021 2022/13963

IBBI Registered Address: D-2020, Twin Hallmark, Sector 19A, Koparkhairane, Navi

Mumbai, Maharashtra, 400709

Correspondence Address: 70D, Third Floor, Pocket A, Vikaspuri Extension, New Delhi-

110018

Email Id: [cirp-hitech@efficaxindia.com](mailto:cirp-hitech@efficaxindia.com),

AFA Valid up to: 31.12.2025

Date: 31.12.2024

Place: New Delhi